## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) No.104/Chd/Hry/2017

**Under Section 7 of IBC,2016** 

In the matter of:	
<b>Punjab National Bank</b> Vs.	Petitioner/Financial Creditor
M/s Dinesh Polytubes Pvt.l	<b>_td</b> Respondent/Corporate Debtor
Present: None	
The Hon'ble M	ember (Judicial) is on official tour, hence the
matter is adjourned to 20.12.	2017.
	Sd/-
	Court Officer.
December 18, 2017	